

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.78/ BB/2017	-	For appoint- ment of IRP	Rule 6 of IB	Bibekananda Rout Vs Camson Bio Technologies Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

36. N.SRINIVAS
 9845102501 *Petitioner.* 

ORDER

Counsel for Petitioner is present. Petitioner Counsel reported that, he has complied the objections raised by the registry. Registry is directed to verify and put up. List it on 08/11/2017.


 Member (T)


 Member (J)